

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.4290
TO BE ANSWERED ON 7th JANUARY, 2019**

Evaluation of SSA

4290. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any evaluation of the Sarva Shiksha Abhiyan (SSA) since its inception;
- (b) if so, the details and the outcome thereof;
- (c) whether SSA has failed to achieve targets during the last four years;
- (d) if so, the reasons therefor; and
- (e) the steps taken/being taken by the Government for the effective implementation of the SSA?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (e): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates that every child of the age of 6-14 years shall have the right to free and compulsory education in a neighbourhood school till the completion of his or her elementary education. The erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) had been designated as the vehicle to support States and UTs in implementing the provisions of RTE Act, 2009. Now, the provisions of RTE Act 2009 are implemented through the Samagra Shiksha which subsumes the erstwhile schemes of SSA, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) from 2018-19. Samagra Shiksha is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The Centrally Sponsored Scheme of SSA/Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. The Ministry of Human Resource Development convenes periodic meetings with State Education Ministers and Secretaries to review the programmes. Educational data is collected through a Unified District Information System for Education (UDISE) every year to assess the progress. A National Achievement Survey (NAS) across all States and UTs was conducted on 13.11.2017 to assess the learning achievement of students of classes 3, 5 and 8. The status of these evaluations and monitoring is placed in the public domain on the

Ministry's website. Further, an All India Performance Audit on Implementation of RTE Act, 2009 was conducted by the Comptroller & Auditor General of India (C&AG) for the period extending from 2010-11 to 2015-16 and accordingly Report No. 23 of 2017 has been laid on the Table of the Parliament on 21.07.2017. An independent third party evaluation of the SSA Scheme was also conducted in 2017-18. It has pointed out that SSA achieved considerable success in universalizing access and strengthening of infrastructure in schools. It has appreciated the enhanced focus of SSA on quality of education in recent years.

The financial assistance is provided to States and UTs for implementation of the interventions under SSA/Samagra Shiksha. Accordingly, the annual plans under SSA/Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources.

Since the inception of SSA in 2001 till 2017-18, sanction has been given for opening of 3.64 lakh new elementary schools and for construction of 3,12,747 school buildings, 18,89,689 additional classrooms, 2,40,564 drinking water facilities and 10,63,164 school toilets. States and UTs have reported opening up of 3.59 lakh new elementary schools, construction of 2,95,382 school buildings, 18,08,452 additional classrooms, 2,33,956 drinking water facilities and 10,11,518 toilets as on 30.09.2018. The statement showing the State and UT-wise details on cumulative sanctions and the achievements on primary and upper primary schools, additional class room, drinking water facilities and toilets since its inception is at **Annexure**.

To ensure effective utilization of funds under SSA/Samagra Shiksha, there is robust monitoring system in place to review the physical and financial progress of approved interventions through monthly/quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States/UTs are held for monitoring the optimum utilization of funds. The Shagun portal has been launched to create a repository of best practices from the States and UTs and to enable online monitoring of implementation of the RTE Act, 2009.

In order to focus on quality of education, the Central RTE Rules have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. The Learning Outcomes for each class in Languages (Hindi, English and Urdu), Mathematics, Environmental Studies, Science and Social Science up to the elementary stage have, accordingly, been finalized

and shared with all States and UTs. These learning outcomes serve as a guideline for States and UTs to ensure that all children acquire appropriate learning level. A National Achievement Survey (NAS) was conducted on 13th November, 2017 through which the learning levels of around 22 lakh students of Classes III, V and VIII from 1.10 lakh schools across 701 districts in all 36 States and UTs were assessed. This competency based assessment was based on the Learning Outcomes developed by the NCERT. District report cards (provisional) for NAS 2017 have been released by this Department and are available on MHRD website. Through NAS it is for the first time that the teachers have a tool to understand what exactly the child should be learning in various classes, how to teach this through activities and how to measure and ensure that children have reached the required level. In addition, the RTE Act, 2009 was amended in 2017 to ensure that all teachers acquire the minimum qualifications prescribed under the Act by 31st March 2019 to reinforce the Government's emphasis on improvement of quality of elementary education. The National Institute of Open schooling (NIOS) has been entrusted to conduct this training through Open Distance Learning (ODL) mode.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 4290 FOR ANSWER ON 07.01.2019 ASKED BY SHRI JYOTIRADITYA M. SCINDIA REGARDING EVALUATION OF SSA.

The statement showing cumulative physical progress of school infrastructures for elementary schools under Samagra Shiksha.

Sl. No.	State	Primary School		Upper Primary School		Additional Classrooms		Drinking Water		Boys Toilets		Separate Girls Toilets	
		Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
1	Andaman Nicobar	8	6	0	0	294	253	83	83	91	91	0	0
2	Andhra Pradesh	3408	3408	1047	1045	70204	69795	7143	6895	15336	15227	18525	18408
3	Arunachal Pradesh	1833	1833	540	540	5439	5406	1891	1891	2072	2072	3322	3322
4	Assam	11012	10939	1192	1192	72504	70101	788	788	17414	15238	41840	41508
5	Bihar	18797	15053	544	532	297984	276183	25711	25324	46750	46645	36296	36181
6	Chandigarh	27	25	10	10	304	177	0	0	12	12	0	0
7	Chhattisgarh	10632	10081	8807	8512	51309	48340	3666	3637	11192	10468	35454	32183
8	Dadra Nagar Haveli	60	60	0	0	678	510	91	91	75	75	258	258
9	Daman Diu	8	8	6	4	114	79	80	80	53	53	27	27
10	Delhi	13	13	0	0	3039	2556	68	68	667	637	724	613
11	Goa	0	0	0	0	227	173	637	637	611	606	644	635
12	Gujarat	835	835	0	0	76423	74393	5089	5089	20809	20540	18877	18355
13	Haryana	1019	967	1389	1326	30111	29516	6117	5442	8061	7922	11812	11733
14	Himachal Pradesh	96	89	44	23	11494	11397	2491	2480	4672	4670	9982	9976
15	Jammu & Kashmir	10651	9411	1174	1038	24867	19598	2745	2226	9174	4540	18264	18075
16	Jharkhand	19448	19210	10224	10004	108401	105116	7329	7329	8239	8239	16568	16568
17	Karnataka	3740	3738	16	11	57279	56960	22861	22861	27520	24640	24818	24683
18	Kerala	538	534	54	42	8546	8484	10682	10338	12368	12032	7903	7662
19	Lakshadweep	7	1	2	1	25	19	30	5	30	9	10	9
20	Madhya Pradesh	28055	26784	20120	19466	127309	119123	18723	18669	31484	30767	62747	61176
21	Maharashtra	12981	12981	5052	5052	80459	78301	8407	7586	12443	11812	23215	22734
22	Manipur	1032	728	328	119	3592	3140	746	667	1368	1359	4209	4209
23	Meghalaya	2834	2744	1330	1243	7666	7306	2991	2991	4378	4378	5295	5295
24	Mizoram	803	699	646	614	2019	1979	1770	1770	3642	3633	3329	3323
25	Nagaland	447	410	545	532	4776	4770	1789	1789	2392	2392	2394	2394
26	Odisha	10379	9792	9242	9056	77039	74379	7343	7204	15070	13079	49915	48033
27	Puducherry	5	4	2	2	506	497	345	345	312	312	132	132
28	Punjab	678	579	859	857	31209	28142	17737	17737	18501	18501	6352	6172
29	Rajasthan	6888	6751	3212	3165	95523	93561	23283	23283	34235	34235	9962	9962
30	Sikkim	56	56	59	59	605	604	660	654	886	866	608	598
31	Tamil Nadu	2740	2740	5804	5803	38707	38647	17330	17330	24808	24580	24313	24040
32	Telangana	4600	4600	913	913	38865	38757	7082	6747	13790	10631	12216	12216
33	Tripura	1406	1406	636	618	5894	5804	1207	1207	1451	1449	3745	3744
34	Uttar Pradesh	31729	31394	30880	30588	314718	312486	15315	14548	21105	17918	12856	11306
35	Uttarakhand	3521	2619	2232	1751	9264	8786	6295	6160	4903	4830	16001	15735
36	West Bengal	10682	7390	4870	3376	232296	213114	12039	10005	23437	22399	39785	38,945
Total Elementary		200968	187888	111779	107494	1889689	1808452	240564	233956	399351	376857	522398	510210
